

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
STARRED QUESTION NO. 267
ANSWERED ON 12/08/2026

CRIF IN ANDHRA PRADESH

*267. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total funds sanctioned and released to Andhra Pradesh under the Central Road and Infrastructure Fund (CRIF) during last three years with a purpose-wise breakup for roads, bridges and ROBs/RUBs;

(b) whether the Ministry has assessed regional disparities in road connectivity in Andhra Pradesh and made any dedicated National Highway allocations for Anantapur, Kurnool, YSR Kadapa and Nandyal; and

(c) the number of fatalities on National Highways in Andhra Pradesh during FY 2024–25 and the status and funding of the Black Spot rectification programme over the past two years?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 267 ANSWERED ON 12/08/2026 ASKED BY SHRI YERRAM VENKATA SUBBA REDDY REGARDING CRIF IN ANDHRA PRADESH:

(a) Government approves list of projects prioritized by the respective State Governments under the Central Road and Infrastructure Fund (CRIF) through two schemes, namely CRIF (State Roads) and CRIF (Setu Bandhan). Under Setu Bandhan, works relating to Road Over Bridges (ROBs)/Road Under Bridges (RUBs) are primarily sanctioned. The details of funds sanctioned and released in Andhra Pradesh during the last three years are as under:

CRIF (Roads)

S. No.	Financial Year	Funds Allocated /Accrual(Rs in Cr.)	Amount released (Rs in Cr.)
1	2023-24	354.97	485.48
2	2024-25	354.88	302.53
3	2025-26	382.68	435.03

CRIF (Setu Bandhan)

S. No.	Financial Year	Funds Allocated / Accrual (Rs in Cr.)	Amount released (Rs in Cr.)
1	2023-24	65.13	Nil
2	2024-25	65.12	20.03
3	2025-26	73.40	73.40

(b) Development of National Highways is a continuous process. Government keeps on receiving proposals from various State Governments including from the State of Andhra Pradesh for declaration/ upgradation/ development of NHs. Decision for project implementation and investment is taken based on the outcome of Detailed Project Report (DPR), requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan. Allocation of funds for National Highway development is made State-wise and not region-wise. Accordingly, no district-wise allocation is made for Anantapur, Kurnool, YSR Kadapa and Nandyal districts. However, in these districts, 34 projects having a total length of 1083 km costing about ₹9533 crore have been completed and 33 projects having a total length of 949 km costing about ₹17,807 crore are under implementation.

(c) There are 3286 number of fatalities on National Highways in Andhra Pradesh during Financial Year 2024-25. Road safety/ Blackspot rectification works are accorded high priority, and appropriate road safety interventions are incorporated and executed as part of all ongoing National Highway development and Maintenance works in accordance with the prescribed standards and project requirements. Certain locations on NHs are identified as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries. Government has taken steps for immediate short-term measures on such

black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as per site investigations as permanent rectification measures.

During last 2 years, 240 Black spots were rectified with short term measures and 43 Black spots were rectified with long term measures.
